

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.102/Chd/Pb/2017

In the matter of:

Punjab National Bank.

....Petitioner-Financial Creditor.

Versus.

M/s Rishi Ganga Power Corporation Ltd. .Respondent-Corporate Debtor.

Present: Mr.Harsh Garg and Mr.Pulkit Goyal, Advocates for
petitioner.
Mr.Anil Kumar Aggarwal, Advocate for respondent.

Arguments heard. Reserved.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 09, 2018.
Ashwani